

HR-29/67/2021-HR-FSSAI**भारतीय खाद्य सुरक्षा और मानक प्राधिकरण**

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(मानव संसाधन विभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

ईमेल आईडी : estt@fssai.gov.in

06.05.2025

OFFICE ORDER No. 89/2025**Subject: Declaration of CPIO and FAA for HR Division- reg.**

In partial modification to the Office Order No. 234/2024 dated 31.07.2024 and Office Order No. 41/2025 dated 28.02.2025 declaring CPIOs and Appellate Authorities for various Divisions of FSSAI, following changes have been decided with the approval of the Competent Authority:

S. No.	Division	Units under the Division	CPIO	Appellate Authority
1.	Human Resource Division	Establishment Unit-1	Shri Madan Mohan Khantwal, Deputy Director	Shri Mukesh Kumar
		Establishment Unit-II (Group-B & C employees of FSSAI (HQs))	Shri Chandershekhar Roy, Assistant Director	Shri Sanjay Kumar
		Establishment Unit-II (Group-B & C employees of FSSAI (Regional Offices and NFLs))	Ms. Ananya Pandey	Shri Sanjay Kumar
		Knowledge Resource Centre & Vigilance Unit	Shri Madan Mohan Khantwal, Deputy Director	Shri Sanjay Kumar

2. Other contents of the Office Order No. 234/2024 dated 31.07.2024 and Office Order No. 41/2025 dated 28.02.2025 shall remain unchanged.

3. This issues with the approval of the competent authority.

Digitally signed by
Manish Kumar Bhaskar
Date: 06-05-2025
13:00:06

(Manish Kumar Bhaskar)
Deputy Director (HR)

To: -

- Concerned Officers.
- RTI Cell (for necessary action in view of change in designation)
- GA Division, FSSAI, HQ-for necessary action.
- IT Division - for uploading on website under CPIO section and e-office dashboard.